MR. CHAIRMAN: Pramodji, in this House, we have to handhold people also and I am sure that is a positive approach. Every day, you can understand, I invite several Members for the purpose of handholding. You have been there for more than three-and-a-half decades. Now, Dr. Jitendra Singh.

Notification of the Ministry of Personnel, Public Grievances and Pensions

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DR. JITENDRA SINGH): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Personnel, Public Grievances and Pensions (Department of Personnel and Training) Notification No. G.S.R. 242(E)., dated the 5th April, 2024, publishing the Indian Administrative Service (Probationers' Final Examination) Amendment Regulations, 2024, under sub-section (2) of Section 3 of the All-India Services Act, 1951.

[Placed in Library. See No. L.T. 145/18/24]

Notification of the Ministry of Law and Justice

विधि और न्याय मंत्रालय के राज्य मंत्री (श्री अर्जुन राम मेघवाल): महोदय, मैं नोटरी अधिनियम, 1952 की धारा 15 की उप-धारा (3) के अंतर्गत नोटरी (संशोधन) नियम, 2024 को प्रकाशित करने वाली विधि और न्याय मंत्रालय (विधि कार्य विभाग) की अधिसूचना संख्या सा.का.नि. 132 (अ), दिनांक 26 फरवरी, 2024 की एक प्रति (अंग्रेजी तथा हिंदी में) सभा पटल पर रखता हूं। [Placed in Library. *See* No. L.T. 29/18/24]

- I. Notifications of the Ministry of Ayush
- II. Report and Accounts (2022-23) of CCRH, New Delhi and related papers

आयुष मंत्रालय के राज्य मंत्री (श्री प्रतापराव गणपतराव जाधव)ः महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Ayush, under Section 56 of the National Commission for Homoeopathy Act, 2020:-

- (1) No. 10-2/MARBH/NCH/2023-24., dated the 13th March, 2024, publishing the National Commission for Homoeopathy (Assessment and Rating of Medical Institutions) Regulations, 2024.
- (2) No. 3-35/2021/NCH/HEB/MES.C., dated the 13th March, 2024, publishing the National Commission For Homoeopathy (Minimum

[RAJYA SABHA]

Essential Standards For Homoeopathic Colleges And Attached Hospitals)

Regulations, 2024.

- (3) No. 3-35/2021/NCH/HEB/MSR.C., dated the 13th March, 2024, publishing the Establishment of New Homoeopathic Medical Institution (Opening of New or Higher Course of Study or Training and Increase of Intake Capacity by a Medical Institution), Regulations-2024.
- (4) No. 3-42/2021/NCH/HEB/PG.Reg., dated the 19th March, 2024, publishing the National Commission forHomoeopathy (Homoeopathy Post-Graduate Degree Course- Doctor of Medicine in Homoeopathy) Regulations, 2024.

[Placed in Library. For (1) to (4), See No. L.T. 81/18/24]

(B) A copy each (in English and Hindi) of the following Notifications of the Ministry of Ayush, under Section 56 of the National Commission for Indian System of Medicine Act, 2020:-

- No. 18-12/2021-BUSS (SID-UG-MES)., dated the 26th April, 2024, publishing the National Commission for Indian System of Medicine (Minimum Essential Standards, Assessment and Rating for Undergraduate Siddha Colleges and Attached Teaching Hospitals) Regulations, 2024.
- (2) No. BOA/2-C/2024., dated the 2nd May, 2024, publishing the National Commission for Indian System of Medicine (Minimum essential standards, assessment and rating for undergraduate Ayurveda colleges and attached teaching hospitals) Regulations, 2024.
- (3) No. BOA/2-C/2024., dated the 28th May, 2024, publishing a Corrigendum to the National Commission for Indian System of Medicine (Minimum essential standards, assessment and rating for undergraduate Ayurveda colleges and attached teaching hospitals) Regulations, 2024.

[Placed in Library. For (1) to (3), See No. L.T. 80/18/24]

(C) A copy each (in English and Hindi) of the following Notifications of the Ministry of Ayush, under Section 29 of the Institute of Teaching and Research in Ayurveda Act, 2020:-

 No. L-12015/25/2021-AS(II)., dated the 7th March, 2024, publishing the Institute of Teaching and Research in Ayurveda, Post GraduateAyurveda Regulations, 2024.

- (2) No. L-12015/25/2021-AS (III)., dated the 7th March, 2024, publishing the Institute of Teaching and Research in Ayurveda, Post Graduate-Pharmacy Regulations 2024.
- (3) No. L-12015/25/2021-AS (I)., dated the 7th March, 2024, publishing the Institute of Teaching and Research in Ayurveda, Doctor of Philosophy Regulations 2024.
- No. L-12015/25/2021-AS(IV)., dated the 7th March, 2024, publishing the Institute of Teaching and Research in Ayurveda for Under Graduate, Bachelor of Ayurvedic Medicine and Surgery Regulations, 2024.
- (5) No. L-12015/25/2021-AS-Pt.1.C-., dated the 29th April, 2024, publishing the Institute of Teaching and Research in Ayurveda Swasthavritta and Allied Sciences Programme Regulations 2024.
- (6) No. L-12015/25/2021-AS-Pt.1A., dated the 2nd May, 2024, publishing the Institute of Teaching and Research in Ayurveda, Bachelor of Pharmacy- Ayurveda [B. Pharm. (Ayu.)] Regulations 2024.
- No. L-12015/25/2021-AS-Pt.1B., dated the 2nd May, 2024, publishing the Institute of Teaching and Research in Ayurveda (Diploma in Pharmacy Ayurveda) Regulations 2024.

[Placed in Library. For (1) to (7), See No. L.T. 146/18/24]

- II. A copy each (in English and Hindi) of the following papers:-
 - (a) Annual Report and Accounts of the Central Council for Research in Homeopathy (CCRH), New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at(a) above.

[Placed in Library. See No. L.T. 82/18/24]

- I. Notifications of the Ministry of Electronics and Information Technology
- II. Report and Accounts (2022-23) of NICSI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA): Sir, I lay on the Table:-

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of